

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 2904/2014

New Delhi, this the 25<sup>th</sup> day of April, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Smt. Vinita Tyagi,  
W/Inspector D/2089 (PIS 24880043)  
Aged about 46 years,  
W/o Shri Manoj Tyagi  
Presently posted as W/Inspector of Police  
under the Commissioner of Police, New Delhi,  
Ministry of Home Affairs, New Delhi  
R/o Q.No.1, Type IV, Police Station,  
Delhi-110051. .. Applicant

(By Advocate : Shri V.P.S. Tyagi)

Versus

1. The Commissioner of Police,  
Delhi.
2. The Joint Commissioner of Police,  
Head Quarter, Delhi. .. Respondents

(By Advocate : Shri U. Srivastava for Shri Vijay Kumar Pandita)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Learned counsel for the applicant submits that the applicant got all the benefits due to her.

2. Accordingly, the O.A. is dismissed as infructuous. No order as to costs.

**(NITA CHOWDHURY)  
Member (A)**

/Jyoti /

**(V. AJAY KUMAR)  
Member (J)**